

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

C.P. (IB)/731(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.05.2024**

NAME OF THE PARTIES : **Indian Sugar Exim Corporation Ltd.**

VS

Shri Gajanan Maharaj Sugar Limited

For OC : None present.

For CD : Adv. Amir Arsiwala a/w Geeta Ludwani &
Adv. Amey Hadwale.

Section 9 of IBC

ORDER

List on 13.05.2024 for hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK